

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2057  
ANSWERED ON:11.08.2006  
COMPUTERISATION OF LAND RECORDS  
Saradgi Shri Iqbal Ahmed

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has received any requests from certain States particularly Karnataka for release of second instalment of funds pertaining to computerisation of land records during the last three years and current year;
- (b) if so, the details thereof alongwith the areas for which the assistance had been sought, State-wise; and
- (c) the time by which the funds are likely to be released to the affected States?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SMT. SURYKANTA PATIL)

(a) to (c) The Computerisation of Land Records (CLR) is a demand-driven scheme in which funds are not released in instalments. The proposals received from the State Governments are examined and funds released, keeping in view the budget provision under the scheme, physical progress and utilisation of funds released earlier. As per guidelines of the scheme, funds are provided for undertaking data entry work, setting up of computer centres at tehsil/ taluk and sub-divisional levels, monitoring cell at the State level and imparting training to revenue officials. As the States take up these activities in phases, funds are provided on year-to-year basis as per the proposals received. The position of funds released to the States and Union Territories under the scheme during the last three years and current year is given in Annexure.